

SPECIAL BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.4/ALD/2022

CORAM:

- 1. SHRI RAJASEKHAR V.K,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI AVINASH KUMAR SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st APRIL, 2022 05:00 PM.

NAME OF THE COMPANY	YES BANK LTD V/S KANPUR FERTILIZERS & CHEMICALS LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. Punit D. Tyagi, Sh. Anush Raajan, Sh. Ankit Parhar & Sh. Satabdi Dash Advs.
: *For the financial creditor.*

Sh. Abhishek Tripathi, Adv.
: *For the corporate debtor.*

ORDER

Ld. Counsel on both sides present.

At the request of Ld. Counsel appearing for financial creditor CP (IB) No.4/ALD/2022
is dismissed as withdrawn.

File be consigned to the records.

—Sd—

**Avinash Kumar Srivastava
Member (Technical)**

—Sd—

**Rajasekhar V.K.
Member (Judicial)**